

OFFICE OF PR. DISTT & SESSIONS JUDGE POONCH

To

The Registrar General,
Hon'ble High Court Of J&K,
Srinagar.

No:- 882 PDSJP


Dated:- 14.9.18

Subject :- Information regarding cases pertaining to Matrimonial disputes etc
Sir ,

Kindly find enclosed herewith the details regarding Matrimonial disputes etc in the court of Distt. Judge Poonch and Subordinate Courts (consolidated) in following type of cases as under:-

S.No	Nature of the Cases	Institution w.e.f 01.08.2017 to 31.07.2018	Pendency as on 31.07.2018
01	Matrimonial Disputes	61	62
02	Maintenance	214	230
03	Domestic violence	115	75
04	Guardian and custody of children	20	14

Yours faithfully


Pr. Distt Sessions Judge
Poonch